

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :08-01-2024

Date : 08.01.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	1968/ 2024	08.01.2 024	CRLMA- 426/202 3	A. K. MOHANTY	C.O.		Order Dtd. 2024-01- 04	BAIL- 2	(Se at No- 8)
2	1969/ 2024	08.01.2 024	CRLMA- 506/202 3	P. K. BEHERA	C.O.		Order Dtd. 2024-01- 03	BAIL- 2	(Se at No- 8)
3	1970/ 2024	08.01.2 024	WP (C) - 9514/20 16	K PARIDA	C.O.		Order Dtd. 2024-01- 03	WRIT BRANC H-4	(Se at No- 38)
4	1971/ 2024	08.01.2 024	BLAPL- 13392/2 023	N. K. SATAPATH Y	C.O.		Order Dtd. 2024-01- 04	BAIL- 1	(Se at No- 3)
5	1972/ 2024	08.01.2 024	WP (C) - 15/2024	S SATAPATH Y	C.O.		Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 21)
6	1973/ 2024	08.01.2 024	BLAPL- 13408/2 023	B. S. SWAIN	C.O.		Order Dtd. 2024-01- 04	BAIL- 2	(Se at No- 8)
7	1974/ 2024	08.01.2 024	WP (C) - 42707/2 023	PC MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC H-8	(Se at No- 43)
8	1975/ 2024	08.01.2 024	BLAPL- 14193/2 023	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	BAIL- 1	(Se at No- 5)
9	1976/ 2024	08.01.2 024	WP (C) - 30741/2	AM DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC	(Se at

			023					H-3	No-33)
10	1977/ 2024	08.01.2 024	BLAPL- 14055/2 023	S. K. BHANJDEO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 02	BAIL- 2	(Se at No- 12)
11	1978/ 2024	08.01.2 024	CONTC- 1211/20 23	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 7)
12	1979/ 2024	08.01.2 024	WP (C) - 41689/2 023	LK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC H-4	(Se at No- 37)
13	1980/ 2024	08.01.2 024	WP (C) - 38926/2 023	L RAY	C.O.	COURT NO. 1	Order Dtd. 2023-12- 19	WRIT BRANC H-6	(Se at No- 36)
14	1981/ 2024	08.01.2 024	CONTC- 10860/2 023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 6)
15	1982/ 2024	08.01.2 024	WP (C) - 42922/2 023	D BISAWL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 03	WRIT BRANC H-2	(Se at No- 45)
16	1983/ 2024	08.01.2 024	WP (C) - 41944/2 023	T. N. CHOUDHUR Y	C.O.	COURT NO. 1	Order Dtd. 2024-01- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
17	1984/ 2024	08.01.2 024	CONTC- 10857/2 023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 6)
18	1985/ 2024	08.01.2 024	WP (C) - 42933/2 023	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 03	WRIT BRANC H-2	(Se at No- 45)
19	1987/ 2024	08.01.2 024	CONTC- 10864/2 023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 6)
20	1988/ 2024	08.01.2 024	WP (C) - 25850/2 023	JP KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 32)
21	1989/ 2024	08.01.2 024	ABLAPL- 1327/20	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-01- 05	BAIL- 1	(Se at

			21						No-2)
22	1990/2024	08.01.2024	CRLMC-5099/2023	M.N.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	CRIMINAL MISC	(Seat No-2)
23	1991/2024	08.01.2024	WP (C) - 39906/2023	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Seat No-7)
24	1992/2024	08.01.2024	CONTC-10635/2023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTEMPT	(Seat No-4)
25	1993/2024	08.01.2024	CRLMC-471/2023	G.JAYSINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	CRIMINAL MISC	(Seat No-4)
26	1994/2024	08.01.2024	ABLAPL-13349/2019	B. M. BHUYAN	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	BAIL-1	(Seat No-5)
27	1995/2024	08.01.2024	CONTC-10636/2023	S.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	CONTEMPT	(Seat No-4)
28	1996/2024	08.01.2024	CRLMC-2198/2023	SAMBEET PATTANAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CRIMINAL MISC	(Seat No-6)
29	1997/2024	08.01.2024	ABLAPL-16326/2022	M. K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	BAIL-1	(Seat No-3)
30	1998/2024	08.01.2024	CRLMC-5062/2023	A.T.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	CRIMINAL MISC	(Seat No-2)
31	1999/2024	08.01.2024	WP (C) - 42114/2023	K PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	WRIT BRANCH-1	(Seat No-3)
32	2000/2024	08.01.2024	CONTC-10637/2023	S.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	CONTEMPT	(Seat No-4)
33	2001/2024	08.01.2024	CRLMC-3366/2023	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	CRIMINAL MISC	(Seat No-3)
34	2002/	08.01.2024	ABLAPL-	P. K.	C.O.	COURT	Order Dtd. 2024-01-	BAIL-	(Se

	2024	024	12277/2023	DAS		NO. 7	04	1	at No-5)
35	2003/2024	08.01.2024	WP (C) - 43026/2023	M NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Se at No-28)
36	2004/2024	08.01.2024	CONTC-10638/2023	S.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-4)
37	2005/2024	08.01.2024	WP (C) - 7621/2018	G.SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Se at No-21)
38	2006/2024	08.01.2024	CONTC-3003/2023	GOUTAM KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-5)
39	2007/2024	08.01.2024	WP (C) - 43021/2023	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Se at No-28)
40	2008/2024	08.01.2024	WP (C) - 7621/2018	K.N.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Se at No-21)
41	2009/2024	08.01.2024	CONTC-10639/2023	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-4)
42	2010/2024	08.01.2024	CONTC-10656/2023	P. K. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-4)
43	2011/2024	08.01.2024	WP (C) - 41/2024	ARUN KU JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	WRIT BRANCH-5	(Se at No-21)
44	2012/2024	08.01.2024	WP (C) - 42715/2023	MK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
45	2013/2024	08.01.2024	WP (C) - 25/2024	S.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	WRIT BRANCH-5	(Se at No-21)
46	2014/2024	08.01.2024	CMP-1046/2023	PRASANTA KU PATNI	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-7	(Se at No-55)

47	2015/ 2024	08.01.2 024	CONTC- 10640/2 023	S.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)
48	2016/ 2024	08.01.2 024	WP (C) - 68/2024	B.K.KUND	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
49	2017/ 2024	08.01.2 024	WP (C) - 42244/2 023	J DEHURY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	WRIT BRANC H-2	(Se at No- 9)
50	2018/ 2024	08.01.2 024	CMP- 1047/20 23	P. K. PATRI	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	WRIT BRANC H-7	(Se at No- 55)
51	2019/ 2024	08.01.2 024	CONTC- 10641/2 023	S.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)
52	2020/ 2024	08.01.2 024	WP (C) - 69/2024	B.K.KUND	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 21)
53	2021/ 2024	08.01.2 024	WP (C) - 6772/20 18	PRATAP KU. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01- 03	WRIT BRANC H-3	(Se at No- 28)
54	2022/ 2024	08.01.2 024	CONTC- 10569/2 023	SUVENDU BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
55	2023/ 2024	08.01.2 024	WPC (OAC) - 2704/20 16	K PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	OA Branc h	(Se at No- 1)
56	2024/ 2024	08.01.2 024	WP (C) - 71/2024	BIKRAM SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 21)
57	2025/ 2024	08.01.2 024	WP (C) - 40107/2 023	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 04	WRIT BRANC H-4	(Se at No- 17)
58	2026/ 2024	08.01.2 024	CONTC- 10642/2 023	S.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)

59	2027/ 2024	08.01.2 024	CONTC- 10579/2 023	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
60	2028/ 2024	08.01.2 024	WP (C) - 45/2024	M.K.NAYA K	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 21)
61	2029/ 2024	08.01.2 024	WP (C) - 39779/2 023	GAGAN BIHARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	WRIT BRANC H-7	(Se at No- 44)
62	2030/ 2024	08.01.2 024	CONTC- 10550/2 023	P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
63	2031/ 2024	08.01.2 024	CONTC- 10584/2 023	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
64	2032/ 2024	08.01.2 024	WP (C) - 41332/2 023	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	WRIT BRANC H-1	(Se at No- 2)
65	2033/ 2024	08.01.2 024	CONTC- 10272/2 023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 9)
66	2034/ 2024	08.01.2 024	CONTC- 10508/2 023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
67	2035/ 2024	08.01.2 024	CONTC- 10698/2 023	N.K.SATA PATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)
68	2036/ 2024	08.01.2 024	CONTC- 10522/2 023	SURYA KANTA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
69	2037/ 2024	08.01.2 024	CONTC- 10511/2 023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
70	2038/ 2024	08.01.2 024	CONTC- 10696/2 023	P.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)
71	2039/ 2024	08.01.2 024	WPC (OA) - 1430/20	RC MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	OA Branc h	(Se at No-

			19						1)
72	2040/ 2024	08.01.2 024	CONTC- 10506/2 023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
73	2041/ 2024	08.01.2 024	CONTC- 10271/2 023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 9)
74	2042/ 2024	08.01.2 024	CONTC- 10518/2 023	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
75	2043/ 2024	08.01.2 024	CONTC- 10648/2 023	P.L.MISH RA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)
76	2044/ 2024	08.01.2 024	CONTC- 10571/2 023	S K SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
77	2045/ 2024	08.01.2 024	CONTC- 10631/2 023	M.K.NAYA K	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)
78	2046/ 2024	08.01.2 024	CONTC- 10515/2 023	BISWAJIT RATH	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
79	2047/ 2024	08.01.2 024	WP (C) - 15248/2 020	S JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	WRIT BRANC H-5	(Se at No- 20)
80	2048/ 2024	08.01.2 024	BLAPL- 14528/2 023	SARBESWA R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	BAIL- 1	(Se at No- 3)
81	2049/ 2024	08.01.2 024	CONTC- 10627/2 023	U.K.CHHO TRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 4)
82	2050/ 2024	08.01.2 024	CONTC- 10859/2 023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 6)
83	2051/ 2024	08.01.2 024	CONTC- 10549/2 023	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
84	2052/ 2024	08.01.2 024	CONTC- 10629/2	U.K.CHHO TRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at

			023						No-4)
85	2053/2024	08.01.2024	WP (C) - 15248/2020	PK MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH-5	(Seat No-20)
86	2054/2024	08.01.2024	ABLAPL-15470/2023	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
87	2055/2024	08.01.2024	CONTC-10865/2023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Seat No-6)
88	2056/2024	08.01.2024	CONTC-9500/2023	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Seat No-9)
89	2057/2024	08.01.2024	CONTC-10862/2023	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Seat No-6)
90	2058/2024	08.01.2024	WP (C) - 6132/2016	AK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Seat No-39)
91	2059/2024	08.01.2024	CONTC-10863/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Seat No-6)
92	2060/2024	08.01.2024	ABLAPL-13826/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Seat No-6)
93	2061/2024	08.01.2024	CONTC-10858/2023	A.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Seat No-6)
94	2062/2024	08.01.2024	WP (C) - 6132/2016	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Seat No-39)
95	2063/2024	08.01.2024	CONTC-10856/2023	S.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Seat No-6)
96	2064/2024	08.01.2024	ABLAPL-15494/2023	H. K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Seat No-8)
97	2065/	08.01.2	CONTC-	A.SAHOO	C.O.	COURT	Order Dtd. 2024-01-	CONTE	(Se

	2024	024	10861/2023			NO. 11	05	MPT	at No-6)
98	2066/2024	08.01.2024	CONTC-10558/2023	M. R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-3)
99	2067/2024	08.01.2024	CONTC-10854/2023	S.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-6)
100	2068/2024	08.01.2024	CONTC (CPC) - 10/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
101	2069/2024	08.01.2024	CONTC-10551/2023	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-3)
102	2070/2024	08.01.2024	CONTC (CPC) - 51/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
103	2071/2024	08.01.2024	CONTC-10852/2023	S.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-6)
104	2072/2024	08.01.2024	CONTC (CPC) - 52/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
105	2073/2024	08.01.2024	CONTC-10317/2023	M. B. SMRUTIRANJAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-1)
106	2074/2024	08.01.2024	CONTC-10284/2023	RAMESH CHANDRA BHOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-9)
107	2075/2024	08.01.2024	CONTC (CPC) - 53/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
108	2076/2024	08.01.2024	CONTC-10573/2023	M. R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-3)
109	2077/2024	08.01.2024	CONTC (CPC) - 54/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)

110	2078/2024	08.01.2024	CONTC-10559/2023	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-3)
111	2079/2024	08.01.2024	WP (C) - 62/2024	G.SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-116)
112	2080/2024	08.01.2024	CONTC (C PC) - 55/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
113	2081/2024	08.01.2024	CONTC (C PC) - 60/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
114	2082/2024	08.01.2024	BLAPL-14528/2023	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-1	(Se at No-3)
115	2083/2024	08.01.2024	CONTC (C PC) - 61/2019	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
116	2084/2024	08.01.2024	MATA-396/2023	T.K.SAHO	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	FIRST APPEAL	(Se at No-4)
117	2085/2024	08.01.2024	CONTC (C PC) - 62/2019	S.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
118	2086/2024	08.01.2024	CONTC-8155/2023	AJIT CHANDRA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-5)
119	2087/2024	08.01.2024	CONTC-10537/2023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-3)
120	2088/2024	08.01.2024	CONTC-40/2023	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-1)
121	2089/2024	08.01.2024	WP (C) - 42596/2023	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-6	(Se at No-25)

12	2090/ 2024	08.01.2 024	WP (C) - 42638/2 023	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC H-7	(Se at No- 18)
12	2091/ 2024	08.01.2 024	WP (C) - 37918/2 023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC H-3	(Se at No- 28)
12	2092/ 2024	08.01.2 024	WP (C) - 39071/2 023	P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC H-7	(Se at No- 55)
12	2093/ 2024	08.01.2 024	WP (C) - 39071/2 023	D K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC H-7	(Se at No- 55)
12	2094/ 2024	08.01.2 024	WP (C) - 41610/2 023	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	WRIT BRANC H-4	(Se at No- 37)
12	2095/ 2024	08.01.2 024	ABLAPL- 15120/2 023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 04	BAIL- 1	(Se at No- 1)
12	2096/ 2024	08.01.2 024	CONTC- 10853/2 023	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 6)
12	2097/ 2024	08.01.2 024	CONTC- 10855/2 023	A SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 6)
13	2098/ 2024	08.01.2 024	WP (C) - 42578/2 023	OM P PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 03	WRIT BRANC H-6	(Se at No- 25)
13	2099/ 2024	08.01.2 024	CONTC- 4016/20 23	ATMAJIT MANMITH DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 3)
13	2100/ 2024	08.01.2 024	CMAPL- 547/202 3	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2023-12- 19	M.J.C .	(Se at No- 4)
13	2101/ 2024	08.01.2 024	MATA- 20/2012	HS PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05		(Se at No- 4)
13	2102/ 2024	08.01.2 024	MATA- 20/2012	KC KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05		(Se at No- 5)

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13	2103/2024	08.01.2024	MATA-81/2013	HS PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	FIRST APPEAL	(Se at No- 1)
13	2104/2024	08.01.2024	WP (C) - 5111/2016	P K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
13	2105/2024	08.01.2024	WP (C) - 5127/2016	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
13	2106/2024	08.01.2024	WP (C) - 35/2024	PRASANJI T BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
13	2107/2024	08.01.2024	WP (C) - 93/2024	PRASANJI T BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14	2108/2024	08.01.2024	WP (C) - 57/2024	PRASANJI T BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14	2109/2024	08.01.2024	WP (C) - 55/2024	PRASANJI T BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
14	2110/2024	08.01.2024	WP (C) - 54/2024	PRASANJI T BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H (DIVI SION BENCH	(Se at No- 116)

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14 3	2111/ 2024	08.01.2 024	WP (C) - 18/2024	BRAJAKIS HORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14 4	2112/ 2024	08.01.2 024	WP (C) - 90/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14 5	2113/ 2024	08.01.2 024	WP (C) - 88/2024	M M NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14 6	2114/ 2024	08.01.2 024	WP (C) - 39/2024	M M NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14 7	2115/ 2024	08.01.2 024	WP (C) - 23/2024	P K JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14 8	2116/ 2024	08.01.2 024	WP (C) - 52/2024	PRASANJI T BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
14 9	2120/ 2024	08.01.2 024	WP (C) - 23/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
15 0	2121/ 2024	08.01.2 024	BLAPL- 14438/2 023	BALARAM SINGH	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No-

						COURT			9)
15	2122/ 2024	08.01.2 024	ABLAPL- 15428/2 023	SUVENDU BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
15	2123/ 2024	08.01.2 024	BLAPL- 14048/2 023	GANESH SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 12)
15	2124/ 2024	08.01.2 024	CRLA- 1337/20 23	BIKRAM BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-01- 05	CRIMI NAL APPEA L	(Se at No- 9)
15	2125/ 2024	08.01.2 024	ABLAPL- 15372/2 023	LALATEND U RAY	C.O.	COURT NO. 5	Order Dtd. 2024-01- 05	BAIL- 1	(Se at No- 2)
15	2126/ 2024	08.01.2 024	BLAPL- 14620/2 023	S MOHAPATR A	C.O.	COURT NO. 5	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 8)
15	2127/ 2024	08.01.2 024	ABLAPL- 11143/2 021	J P KAR	C.O.	COURT NO. 24	Order Dtd. 2024-01- 19	BAIL- 2	(Se at No- 12)
15	2128/ 2024	08.01.2 024	CONTC- 3003/20 23	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 05	CONTE MPT	(Se at No- 5)
15	2129/ 2024	08.01.2 024	BLAPL- 733/202 3	LAXMIDHA R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 05	BAIL- 1	(Se at No- 3)
15	2130/ 2024	08.01.2 024	BLAPL- 674/202 2	N R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 05	BAIL- 2	(Se at No- 9)
16	2131/ 2024	08.01.2 024	ABLAPL- 11612/2 023	A KALASH	C.O.	COURT NO. 5	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 7)
16	2133/ 2024	08.01.2 024	WP (C) - 18205/2 023	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01- 05	WRIT BRANC H-6	(Se at No- 26)
16	2134/ 2024	08.01.2 024	WP (C) - 14790/2 023	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01- 05	WRIT BRANC H-3	(Se at No- 12)
16	2135/ 2024	08.01.2 024	CONTC- 7275/20	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01- 05	CONTE MPT	(Se at

			23			OLD			No-5)
164	2136/2024	08.01.2024	CONTC-10626/2023	SANJAY KU. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-4)
165	2137/2024	08.01.2024	CONTC-10632/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-4)
166	2138/2024	08.01.2024	CRLLP-18/2012	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-13	BAIL-2	(Se at No-12)
167	2139/2024	08.01.2024	CRLLP-20/2012	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-13	BAIL-2	(Se at No-12)
168	2140/2024	08.01.2024	CRLLP-77/2012	N P PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-13	BAIL-2	(Se at No-12)
169	2141/2024	08.01.2024	CRLLP-46/2014	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-23	BAIL-1	(Se at No-2)
170	2145/2024	08.01.2024	CONTC-10583/2023	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	CONTE MPT	(Se at No-3)
171	2146/2024	08.01.2024	WP (C) - 42079/2023	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Se at No-42)
172	2147/2024	08.01.2024	WP (C) - 42661/2023	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-7	(Se at No-18)
173	2148/2024	08.01.2024	SA-294/2000	N.K.SATAPATHY	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	SECOND APPEAL	(Se at No-3)
174	2149/2024	08.01.2024	WP (C) - 42579/2023	M.R.SAHO	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-6	(Se at No-25)
175	2150/2024	08.01.2024	WP (C) - 34432/2023	P.PANDA	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Se at No-19)
17	2151/	08.01.2	WP (C) -	R.N.BEHE	C.O.	COURT	Order Dtd. 2024-01-	WRIT	(Se

6	2024	024	42771/2023	RA		NO. 21	05	BRANCH-8	at No-43)
177	2152/2024	08.01.2024	WP (C) - 42769/2023	R.N.BEHE RA	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
178	2153/2024	08.01.2024	WP (C) - 42779/2023	R.N.BEHE RA	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
179	2154/2024	08.01.2024	WP (C) - 42782/2023	R.N.BEHE RA	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
180	2155/2024	08.01.2024	WP (C) - 42778/2023	R.N.BEHE RA	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
181	2156/2024	08.01.2024	WP (C) - 42777/2023	R.N.BEHE RA	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
182	2157/2024	08.01.2024	WP (C) - 42776/2023	R.N.BEHE RA	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-43)
183	2158/2024	08.01.2024	CMP-1302/2023	D.P.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Se at No-6)
184	2159/2024	08.01.2024	RPFAM-453/2023	B.P.PANI	C.O.	COURT NO. 21	Order Dtd. 2024-01-05		(Se at No-6)
185	2160/2024	08.01.2024	CMP-1298/2023	D.K.MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-1	(Se at No-49)
186	2161/2024	08.01.2024	CMP-1313/2023	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Se at No-6)
187	2162/2024	08.01.2024	CMP-1308/2023	P PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Se at No-6)
188	2163/2024	08.01.2024	WP (C) - 42037/2023	BISHNUPRIYA PANI	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-42)

18	2164/2024	08.01.2024	CMP-1301/2023	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Serial No-6)
19	2165/2024	08.01.2024	CMP-1306/2023	C R KAR	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Serial No-6)
19	2167/2024	08.01.2024	CRLMP-2358/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Serial No-50)
19	2168/2024	08.01.2024	CRLMP-2307/2023	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Serial No-50)
19	2169/2024	08.01.2024	CRLMP-2482/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Serial No-39)
19	2170/2024	08.01.2024	CRLMP-2591/2023	B S SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Serial No-46)
19	2171/2024	08.01.2024	CRLMP-599/2023	P K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Serial No-7)
19	2172/2024	08.01.2024	ABLAPL-15332/2023	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	BAIL-1	(Serial No-2)
19	2173/2024	08.01.2024	ABLAPL-15124/2023	B MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	BAIL-1	(Serial No-1)
19	2174/2024	08.01.2024	ABLAPL-15111/2023	KAMALAKANTA NATH	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	BAIL-1	(Serial No-1)
19	2175/2024	08.01.2024	ABLAPL-5554/2023	D SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	BAIL-2	(Serial No-11)
20	2176/2024	08.01.2024	ABLAPL-5546/2023	D SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	BAIL-2	(Serial No-11)
20	2177/2024	08.01.2024	ABLAPL-3010/2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-05-12	BAIL-2	(Serial No-

									10)
202	2178/2024	08.01.2024	CRLMP-2013/2023	JYOTI RANJAN KAR	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Serial No-51)
203	2179/2024	08.01.2024	CRLMP-2602/2023	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-05		(Serial No-51)
204	2180/2024	08.01.2024	CRLMP-2601/2023	K P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-05		(Serial No-51)
205	2181/2024	08.01.2024	CRLMP-2601/2023	P N NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-05		(Serial No-51)
206	2182/2024	08.01.2024	CRLMP-2549/2023	SANDIPAN I NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Serial No-46)
207	2183/2024	08.01.2024	CRLMP-2597/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Serial No-46)
208	2184/2024	08.01.2024	CRLMP-2599/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Serial No-46)
209	2185/2024	08.01.2024	CRLMP-2595/2023	GOPAL PRASAD JENA	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Serial No-46)
210	2186/2024	08.01.2024	CRLMP-2589/2023	D K NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-05		(Serial No-46)
211	2187/2024	08.01.2024	CRLMP-2593/2023	CHABI RANA	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Serial No-46)
212	2188/2024	08.01.2024	CRLMP-2076/2023	D K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANCH-3	(Serial No-51)
213	2189/2024	08.01.2024	CRLMP-2598/2023	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Serial No-46)
214	2190/2024	08.01.2024	CRLMP-2590/2023	J C BARAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH	(Serial No-46)

			23					H-4	No-46)
21	2191/2024	08.01.2024	CRLMP-2594/2023	JANMAJAY A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	WRIT BRANCH-4	(Se at No-46)
21	2198/2024	08.01.2024	RVWPET-43/2023	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	CIVIL REVISION	(Se at No-1)
21	2201/2024	08.01.2024	WP (C) - 12893/2008	T BAG	C.O.	COURT NO. 22	Order Dtd. 2024-01-04	WRIT BRANCH-2	(Se at No-45)
21	2203/2024	08.01.2024	WP (C) - 32322/2023	J P KAR	C.O.	COURT NO. 22	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Se at No-53)
21	2204/2024	08.01.2024	BLAPL-13705/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
22	2205/2024	08.01.2024	ABLAPL-15527/2023	D K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL-2	(Se at No-8)
22	2206/2024	08.01.2024	ABLAPL-13698/2023	MANORANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-6)
22	2207/2024	08.01.2024	ABLAPL-13699/2023	MANORANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-6)
22	2208/2024	08.01.2024	ABLAPL-14841/2023	H K PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-20	BAIL-1	(Se at No-6)
22	2210/2024	08.01.2024	ABLAPL-12619/2023	BISHNUPRIYA PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Se at No-6)
22	2211/2024	08.01.2024	ABLAPL-15425/2023	B D BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-8)
22	2212/2024	08.01.2024	ABLAPL-12029/2023	DILLIP RAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL-2	(Se at No-9)
22	2213/	08.01.2	ABLAPL-	A K	C.O.	COURT	Order Dtd. 2024-01-	BAIL-	(Se

7	2024	024	3122/2023	MOHANTY		NO. 2	05	1	at No-5)
22	2215/2024	08.01.2024	WP (C) - 217/2024	S MITRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH-1	(Se at No-49)
22	2216/2024	08.01.2024	BLAPL-13807/2023	RB MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	BAIL-1	(Se at No-6)
23	2217/2024	08.01.2024	BLAPL-13808/2023	RB MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	BAIL-1	(Se at No-6)
23	2218/2024	08.01.2024	WP (C) - 19595/2015	PK SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-7	(Se at No-5)
23	2219/2024	08.01.2024	WP (C) - 19595/2015	PC MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-7	(Se at No-5)
23	1966/2024	08.01.2024	SA-48/1997	AMIT KUMAR PATEL	GENERAL		Order Dtd. 2019-03-28		(Se at No-5)
23	1967/2024	08.01.2024	WP (C) - 19358/2023	JEEVANJY OTI MOHANTY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-3	(Se at No-33)
23	2117/2024	08.01.2024	CRLREV-669/2017	RAJKISHORE MALLIK	GENERAL		Order Dtd. 2023-12-22	CRIMINAL REVISION	(Se at No-5)
23	2118/2024	08.01.2024	CONTC-10575/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-05	CONTEMPT	(Se at No-3)
23	2119/2024	08.01.2024	CONTC-10576/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-05	CONTEMPT	(Se at No-3)
23	2192/2024	08.01.2024	WA-414/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Se at No-1)
23	2193/2024	08.01.2024	WA-845/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Se at No-3)

24	2194/2024	08.01.2024	WP (C) - 39477/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-07	WRIT BRANCH-3	(Serial No-11)
24	2195/2024	08.01.2024	WP (C) - 32572/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-10	WRIT BRANCH-7	(Serial No-18)
24	2196/2024	08.01.2024	WP (C) - 7582/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-22	WRIT BRANCH-4	(Serial No-37)
24	2197/2024	08.01.2024	WP (C) - 6674/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-14	WRIT BRANCH-1	(Serial No-2)
24	2199/2024	08.01.2024	ABLAPL-15511/2023	APURBA DAS	GENERAL		Order Dtd. 2024-01-03	BAIL-2	(Serial No-8)
24	2200/2024	08.01.2024	WP (C) - 42171/2023	RASMITA ROUSTRAY	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-1	(Serial No-3)
24	2264/2024	08.01.2024	ABLAPL-15450/2023	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-01-05	BAIL-2	(Serial No-8)
24	1986/2024	08.01.2024	ABLAPL-11985/2019	G. JAYASINGH	GENERAL		Order Dtd. 2024-01-05	BAIL-1	(Serial No-2)
24	2132/2024	08.01.2024	WP (C) - 39489/2023	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2023-12-07	WRIT BRANCH-3	(Serial No-11)
24	2142/2024	08.01.2024	WA-1546/2022	P. K. ROUSTRAY	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-3)
25	2143/2024	08.01.2024	WA-1338/2022	P. K. ROUSTRAY	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Serial No-2)
25	2144/2024	08.01.2024	WP (C) - 15691/2023	P K NAYAK	GENERAL		Judgement Dtd. 2023-06-21	WRIT BRANCH-8	(Serial No-40)
25	2166/2024	08.01.2024	ABLAPL-4248/2019	D DAS	GENERAL		Order Dtd. 2019-11-14	CRIMINAL MISC	(Serial No-

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25	2202/2024	08.01.2024	WP (C) - 79/2024	A K MOHANTY	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH-5	(Seat No-21)
25	2209/2024	08.01.2024	WA-1574/2022	A DAS	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-3)
25	2214/2024	08.01.2024	WP (C) - 1034/2013	P N NAYAK	GENERAL		Order Dtd. 2022-08-10	WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
25	2220/2024	08.01.2024	WP (C) - 33801/2023	J SAHOO	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
25	2221/2024	08.01.2024	WP (C) - 15289/2016	J SAHOO	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
25	2222/2024	08.01.2024	JCRLA-46/2011	B B BEHERA	GENERAL		Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Seat No-6)
25	2223/2024	08.01.2024	WP (C) - 5940/2011	N R BEHERA	GENERAL		Order Dtd. 2019-06-28	WRIT BRANCH-6	(Seat No-25)
26	2224/2024	08.01.2024	CRLA-664/2011	B BEHERA	GENERAL		Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Seat No-11)
26	2225/2024	08.01.2024	TRP (C) - 283/2023	J P KUMAR	GENERAL		Order Dtd. 2023-12-15	M.J.C .	(Seat No-6)
26	2226/2024	08.01.2024	WP (C) - 9576/2020	N R BEHERA	GENERAL		PetitionAnnexure, Counter, Entire Order,	WRIT BRANCH-2	(Seat No-34)
26	2227/2024	08.01.2024	RVWPET-43/2023	T BAG	GENERAL		Entire Order	CIVIL REVIS	(Seat

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26	2228/2024	08.01.2024	WP (C) - 12367/2004	G P SWAIN	GENERAL		Order Dtd. 2011-12-16		(Se at No-1)
26	2229/2024	08.01.2024	WP (C) - 15943/2018	S MISHRA	GENERAL		Order Dtd. 2023-11-14	WRIT BRANCH-6	(Se at No-16)
26	2230/2024	08.01.2024	WP (C) - 12365/2004	G P SWAIN	GENERAL		Order Dtd. 2011-12-16		(Se at No-16)
26	2231/2024	08.01.2024	WP (C) - 7132/2007	S C SAMANTRAY	GENERAL		Order Dtd. 2008-09-30	Petition, Annexure,	(Se at No-16)
26	2232/2024	08.01.2024	WP (C) - 23078/2015	P R SWAIN	GENERAL		Order Dtd. 2023-08-16	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
26	2233/2024	08.01.2024	WP (C) - 1197/2015	N K ROUT	GENERAL		Order Dtd. 2015-02-11	Petition, Annexure,	(Se at No-104)
27	2234/2024	08.01.2024	WP (C) - 5849/2021	P R SWAIN	GENERAL		Order Dtd. 2021-09-13	WRIT BRANCH-4	(Se at No-38)
27	2235/2024	08.01.2024	WP (C) - 28300/2020	U CHHOTRAY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
27	2236/2024	08.01.2024	WP (C) - 38917/2020	S MISHRA	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH-3	(Se at No-14)
27	2237/2024	08.01.2024	WP (C) - 22450/2019	A K BISWAL	GENERAL		Order Dtd. 2022-08-02	WRIT BRANCH-2	(Se at No-34)
27	2238/2024	08.01.2024	WP (C) - 12515/2023	S SWAIN	GENERAL		Petition Annexure,	WRIT BRANCH	(Se at No-)

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27	2239/2024	08.01.2024	WP (C) - 4367/2003	P NAYAK	GENERAL		Judgement Dtd. 2017-07-05 Petition, Annexure,		(Seat No-106)
27	2240/2024	08.01.2024	WP (C) - 16351/2018	S JENAMANI	GENERAL		Order Dtd. 2019-05-16	WRIT BRANCH-8	(Seat No-41)
27	2241/2024	08.01.2024	WP (C) - 35142/2023	M N NAYAK	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
27	2242/2024	08.01.2024	RFA-197/2008	R K BEHERA	GENERAL		Order Dtd. 2023-12-18	FIRST APPEAL	(Seat No-5)
27	2243/2024	08.01.2024	RFA-197/2008	G C BARIK	GENERAL		Order Dtd. 2023-12-18 Petition, Annexure, Entire Order,	FIRST APPEAL	(Seat No-5)
28	2244/2024	08.01.2024	WPC (OAC) - 1184/2019	J SAHOO	GENERAL		Order Dtd. 2023-12-21	OA Branch	(Seat No-1)
28	2245/2024	08.01.2024	CONTC-9890/2023	S PAL	GENERAL		Order Dtd. 2023-12-22	CONTE MPT	(Seat No-4)
28	2246/2024	08.01.2024	CONTC (CP) - 340/2018	J SAHOO	GENERAL		Order Dtd. 2022-01-07	OA Branch	(Seat No-1)
28	2247/2024	08.01.2024	MATA-268/2022	A K MOHANTY	GENERAL		Order Dtd. 2024-01-05	FIRST APPEAL	(Seat No-2)
28	2248/2024	08.01.2024	CONTC (CP) - 363/2017	J SAHOO	GENERAL		Order Dtd. 2021-12-15	OA Branch	(Seat No-1)
28	2249/2024	08.01.2024	MATA-268/2022	A K MOHANTY	GENERAL		Order Dtd. 2024-01-05	FIRST APPEAL	(Seat No-2)

28	2250/2024	08.01.2024	WA-810/2021	D K DEHURY	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-1)
28	2251/2024	08.01.2024	WP (C) - 25336/2021	S K BISWAL	GENERAL		Order Dtd. 2023-06-26	WRIT BRANCH-2	(Seat No-6)
28	2252/2024	08.01.2024	WA-2161/2023	A K BISWAL	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Seat No-6)
28	2253/2024	08.01.2024	CRLREV-510/2023	M R NAYAK	GENERAL		Order Dtd. 2023-11-29 Petition, Annexure, Misc. case,	CRIMINAL REVISION	(Seat No-5)
29	2254/2024	08.01.2024	ABLAPL-13349/2019	C R NAYAK	GENERAL		Order Dtd. 2021-09-01	BAIL-1	(Seat No-5)
29	2255/2024	08.01.2024	BLAPL-2146/2023	P K BEHERA	GENERAL		Order Dtd. 2023-05-05	BAIL-2	(Seat No-7)
29	2256/2024	08.01.2024	WP (C) - 3089/2018	M MOHANTY	GENERAL		Order Dtd. 2023-11-15	WRIT BRANCH-1	(Seat No-2)
29	2257/2024	08.01.2024	WP (C) - 10380/2019	B MISHRA	GENERAL		Order Dtd. 2019-07-16	WRIT BRANCH-2	(Seat No-34)
29	2258/2024	08.01.2024	WP (C) - 26997/2023	A SUNDRAY	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-2	(Seat No-9)
29	2259/2024	08.01.2024	BLAPL-1356/2023	S K SINGH	GENERAL		Order Dtd. 2024-01-05	BAIL-1	(Seat No-6)
29	2260/2024	08.01.2024	CRLMP-750/2022	KK MOHANTY	GENERAL		Order Dtd. 2022-09-07	WRIT BRANCH-8	(Seat No-29)
29	2261/2024	08.01.2024	CONTC (CPC) - 358/2010	B K DAS	GENERAL		Order Dtd. 2022-10-20	OA Branch	(Seat No-1)
29	2262/2024	08.01.2024	OJC-2210/1992	A SAHOO	GENERAL		Order Dtd. 2003-10-23		(Seat No-)

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29 9	2263/ 2024	08.01.2 024	JCRLA- 47/2021	B BEHERA	GENE RAL		Judgement Dtd. 2024- 01-08	CRIMI NAL APPEA L	(Se at No- 9)

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